

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 275 of 2020

IN THE MATTER OF:

Divyesh Nanjihai Rangani

...Appellant

Versus

Jai Corp Ltd. & Ors.

...Respondents

Present:

**For Appellant:- Mr. Rakesh Kumar and Mr. Himanshu K.S Tanuar,
Advocates.**

For Respondent:-None

O R D E R

19.02.2020 Heard the learned counsel for the Appellant. Notice is ordered to the Respondents returnable 'For Admission (Fresh Cases)' by **13th March, 2020.**

Requisite along with process Fee, if not filed already be filed within three days from today. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreasha Merla]
Member (Technical)**

SC/ NN/